

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 766/2023 IA 2190/2022 IN C.P. (IB)/4094(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

NAME OF THE PARTIES:- **IA 766/2023 Rohit J Vora**
 IA 2190/2022 Bank of Baroda
 V/s
 Rohit J Vora
 IN THE MATTER OF
 Dena Bank
 V/s
 Printek Graphix (India) Pvt Ltd

**Section: 22(3)(b) Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 7 of Insolvency and
Bankruptcy Code, 2016.**

ORDER

IA 766 of 2023

Present:- None present on behalf of the Applicant.

List this matter on **20.09.2024**.

IA 2190 of 2022

Present:- Counsel, Rhythm Rathod appeared for the Applicant through VC.

None present on behalf of the Respondent.

List this matter on **20.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)